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**IMMEDIATE/E-MAIL**  
F.No. CEIB/CS-5(6)/Trg-NADT/2020  
Government of India  
Ministry of Finance  
Department of Revenue

**Central Economic Intelligence Bureau**

6<sup>th</sup>& 8<sup>th</sup> Floor, Janpath Bhawan, Janpath,  
New Delhi

Dated: 17<sup>th</sup> December, 2020

**TRAINING CIRCULAR**

**Sub:** 04 day Online Training on “Techniques of Investigation using Digital Forensics” to be conducted by National Academy of Direct Taxes, Nagpur- reg.

A four-day online training programme on “Techniques of Investigation using Digital Forensics” is scheduled to be conducted by National Academy of Direct Taxes, Nagpur from 19 January 2021 to 22 January 2021 for Revenue Officers of the rank of Income Tax Officer/Superintendent to Principal Commissioner/Principal Director.

**2. Duration & Schedule of the Course:**

**Duration :** 4 days (12 hours tentatively from 10:30 AM to 1:30 PM with 10 min break)

**Schedule :** 19<sup>th</sup> to 22<sup>nd</sup> January, 2021.

**3. Mode of Delivery:**

Mode of Delivery : Online Webinar.

Joining Instructions : The timing and link for joining the Webinar will be shared with the Nominated participants on their Email ID's in advance.

**4. Eligibility:**

Income Tax Officer/Superintendent to Principal Commissioner/Principal Director.

**5. Course Contents:**

Understanding Digital Environment-spotting Digital Devices, Software applications, networks, servers and clouds, Digital Forensics- Basic concepts & processes handling of Digital Evidence, Case studies on Type & forms of Handling Digital Evidence/ Data, Legal Issues in Handling Digital Evidences, Mobile Forensics- Demonstration using the smart tool Celebrite UFED, Retrieval of Deleted Documents from Smart phones, Retrieval of Whatsapp Data, Data Acquisition from SIM Card, Data Acquisition from Different Operating Systems of Mobile phones, Do & Don'ts while doing Mobile Forensics, Use of Faraday Bags/Box during Mobile Phone Investigation, Registry Analysis, Recovery of Deleted Data, Internet Browser History Analysis, Keyword Search Analysis, Cloud Forensics, Password Cracking, Email Forensics.

**6. Course Fee:**

No Course fee is required to be paid for participation in this training program.

**7. Nominations:**

- a) It is requested to circulate the Training Circular among all eligible officers and nominate eligible officers, one as 'main' and others as 'reserve' from each office for the said course.
- b) The supervisory officers of the participants are to send the willingness & nomination of the participants, after due vigilance check, directly to the Bureau, under the intimation to their Cadre Controlling Authority.
- c) Following details of the participants are to be provided by email at [ad3-ceib@gov.in](mailto:ad3-ceib@gov.in) to liaison officer of the Bureau **latest by 31<sup>st</sup> December, 2020:**

- (i) Name and Designation  
(ii) Office (With Postal Address)  
(iii) Telephone/ Mobile No.  
(iv) E-mail Id (**Compulsory**)

**8. Liaison officer of Central Economic Intelligence Bureau:**

Name : Shri Nitish Kumar, Assistant Director (Coord.)  
Mobile No : 7736756700  
E-Mail : [ad3-ceib@gov.in](mailto:ad3-ceib@gov.in)

**9. Confirmation of the Nomination:**

The nominations should be **sent to Central Economic Intelligence Bureau and not to the Institute** directly. The officers shortlisted by the Bureau for participation in the programme shall be intimated to the concerned office and officers by this Bureau in due course.

  
(Nayyar Akhtar)  
Deputy Director

To,  
All Convener REICs, All Pr. Chief Commissioners/Chief Commissioners/Director Generals Central Excise, Customs & Service Tax (Goods and Service Tax) and All Pr. Chief Commissioners/Chief Commissioners /Director Generals Income Tax, DGCEI, DRI, ED, FIU-Ind, SFIO, CBDT, CEIB & CBIC website, SEBI, DGCoA, RBI, Pr. Commissioners/Commissioners Central Excise, Customs & Service Tax (Goods and Service Tax)/Pr. Commissioners of Income Tax/Commissioners of Income Tax (By E-mail Only).